

Export Promotion Councils licenced under Section 25 of the Companies Act;

(b) details of action taken as a result thereof including advising the Export Promotion Councils to amend their Articles and dates thereof; and

(c) if the reply to part (b) above be in the negative, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) This matter has been examined recently in the case of Apparels Export Promotion Council (AEPC), New Delhi and the Carpet Export Promotion Council, New Delhi.

(b) The Company Law Board, Kanpur advised the Registrar of Companies to take up the matter with the Carpet Export Promotion Council to amend their Articles of Association to bring them in conformity with the Companies' Act. The Company Law Board, Kanpur also similarly advised the A.E.P.C. on 14th April, 1982 and 30th April, 1982. The issue is under consideration of the A.E.P.C. who have reported that the matter is sub-judice.

(c) Does not arise.

#### Transfer of Safai Karamcharis into Peons cadre in the Central Bank of India

5257. SHRI CHAKRADHARI SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Bank of India held any test for the transfer of Safai Karamcharis into Peons' cadre; if so, the minimum eligibility criteria of service experience and educational qualifications;

(b) whether the results of the said tests have been declared, if so, the region-wise number of successful Safai Karamcharis; and

(c) the total number of Safai Karamcharis appeared in the test held for transfer into Peons' cadre, with region-wise break-up?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Tests for transfer of Safai Karamcharis to Peons cadre have been held in some regions of the Central Bank of India. In order to be eligible for such test, an employee should have a minimum of 5 years' service as Safai Karamchari/Farash/Hamal and should possess elementary literacy so as to be able to read Hindi or English or regional language.

(b) and (c). Central Bank of India has reported that the result of the said tests, wherever held, were declared. Region-wise number of candidates who appeared in the test and the number of successful candidates are as under:—

Region	No. of candidates appeared in the test	No. of successful candidates
Ahmedabad	2	2
Bombay	19	19
Hyderabad	2	2
Lucknow	2	Nil

In Madras Region no test was held as there was no eligible candidates. Information regarding remaining six Regions viz. Bhopal, Calcutta, Chandigarh, Delhi, Patna and Pune is not readily available and will be laid on the Table of the House to the extent available.

#### Reservation for SCs/STs in Syndicate Bank

5258. SHRI R. N. RAKESH: Will the Minister of FINANCE be pleased to state:

(a) from which date Syndicate Bank implemented the scheme of reservation in its different cadres and grades of posts filled in by recruitment and promotions;

(b) what is the cadre-wise and grade-wise figure of employees in